

- (7) 3 MAX-III exchanges will be converted into MAX-II  
Implementation of above programme depends on availability of equipment/line stores and departmental building.

(c) No separate funds have been provided nor any estimate sanctioned yet for erection of telephone wires/pole from Rayagada to Gunupur via Andhra Pradesh.

(d) Does not arise.

(e) Proposals stand sanctioned for connecting Block Headquarters at Ramana-guda with its sub-divisional headquarters Gunupur and Bandhugaon Block Head-quarter to sub-divisional headquarters Rayagada during 1985-86. No separate funds are required.

#### Modernisation of Telephone Services

4829. SHRI LAKSHMAN MALLICK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have taken active steps to modernise the telephone services in the country ;

(b) whether there have been made experiments including the eventual introduction of push button telephone (PBTS) in place of the existing instruments ; and

(c) if so, whether Government are considering to buy indigenously manufactured electronic diallers to fit into the instruments for PBTS to be manufactured by the State-owned Indian Telephone Industries ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The proposal is to introduce electronic push button telephones in place of existing electro-mechanical instruments.

(c) Indigenously manufactured and type approved electronic diallers are per-

mitted to be connected as attachments to existing telephones. Fitting them into the instruments manufactured by Indian Telephone industries is not envisaged.

#### Applications for Registration of Drugs Capacity

4830. SHRI JAGANNATH PATT-NAIK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of applications for registration of drug items received during 1982-83 and 1983-84 ;

(b) the details concerning capacity applied for, capacity granted, names of the companies, names of the items and the reasons for reduction in capacities, if any ; and

(c) the details regarding the rejected cases and those approved with reduced capacity, names of the companies and items ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c) During the years 1983 and 1984 a total number of 412 applications for DGTD Registration were received. Out of these 197 registrations for the manufacture of Drugs and Pharmaceuticals were issued in 1983 and 1984. 215 applications for registration were rejected/closed in 1983 and 1984 viz, name and address of undertakings, items of manufacture, capacity and locations in respect of registration issued are being published regularly by the India Investment Centre in their monthly news letter. Copies of this publication are available in the Parliament Library.

#### Opening of Post Offices in Gram Panchayat Villages

4831. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the definition of the 'Gram Panchayat Villages' as adopted by the postal